

Shree Hanuman Sugar & Industries Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 17-12-2024****(List of secured financial creditors (other than financial creditors belonging to any class of creditors))**

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Omkara Assets Reconstruction Pvt Ltd	14-Oct-24	31,98,25,68,722	31,98,25,68,722	Secured Loan	31,98,25,68,722	31,98,25,68,722	No	99.15%	-	-	-	-	
TOTAL			31,98,25,68,722	31,98,25,68,722		31,98,25,68,722	31,98,25,68,722		99.15%			-	-	
TOTAL in Crs			3,198.26	3,198.26		3,198.26	3,198.26					-	-	

Note:

This Claim is being admitted based on the corporate guarantee given by the corporate debtor to Eastern Sugar & Industries Limited. The said guarantee has been invoked by the financial Creditor under section 7 of the Insolvency and Bankruptcy Code 2016. In addition to the corporate guarantee, the corporate debtor has also mortgaged his land in favour of the financial creditor due to which it has been classified as Secured Financial. The details of the land are as follows :

Facility wise security

Term Loan of Rs. 625 Lakh

i) First charge on immovable properties for land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, East champaran, Bihar.

ii) First charge on land admeasuring 13 bigha 6 cottahs 13 Dhurs more or less situated in Mouza Bariipur and Belbanwa, Thana and Sub-Registration Office Motihari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa in State of Bihar.

Rupee Loan under ACS of Rs. 500 lakh

i) First charge on immovable properties for land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, East champaran, Bihar.

ii) First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhurs more or less situated in Mouza Bariipur and Belbanwa, Thana and Sub-Registration Office Motihari, Dist. East Champaran, Thana

iii) Lands admeasuring 17 Cottahs and 15 Dhurs in Mauza Bariarpur.

Term Loan of Rs. 700 lakh

i) First charge on immovable properties for land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, East champaran, Bihar.

ii) First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhurs more or less situated in Mouza Bariipur and Belbanwa, Thana and Sub-Registration Office Motihari, Dist. East Champaran, Thana

Term Loan of Rs. 300 lakh-

i) First charge on immovable properties for land admeasuring 13B-7K- 12 1/4D situated in village Bariarpur P.S. Motihari No. 196, East champaram, Bihar.

ii) First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhurs more or less situated in Mouza Bariipur and Belbanwa, Thana and Sub-Registration Office Motihari, Dist. East Champaran, Thana

Note:

The claim has been provisionally verified on basis of the documents and information available . Further changes will be made in due course after full verification is completed.